

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. A.No. 98 of 2015

Dated:- 31st August, 2015

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. Inderjit Kapoor, Technical Member

In the matter of:-

Power Grid Corp. of India Ltd. Appellant (s)
Versus
Central Electricity Regulatory Commission & Anr. ... Respondent (s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) :

ORDER

Appellant has filed the affidavit of service effected on the respondent. Neither the respondents nor their counsel are present today.

Respondents may file their respective counter affidavits within two weeks from today after serving copy thereof on the other sides and the appellant may file rejoinder, if any, one week thereafter.

Post this Appeal for hearing on **5th October, 2015.**

(Inderjit Kapoor)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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